

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 14<sup>th</sup> January, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
1.	Original Application No. 12/2018(CZ)	Mangla Ram Jat Vs Collector Jhunjhunu, Rajasthan & Anr.	Mr. Mangla Ram Jat, Applicant in person.	<u>12-02-2019</u>
2.	Original Application No. 42/2018(CZ)	Yashovardhan Shandilya Vs State of Rajasthan & 5 Ors.	Ms. Zubia Sajid, Adv. for Applicant	<u>12-02-2019</u>
3.	Original Application No. 44/2018(CZ)	Pradeep Hinduja Vs Principal Secretary, Urban Administration & 5 Ors.	Mr. Lokendra Joshi, Adv.	<u>13-02-2019</u>
<b>AFTER NOTICE</b>				
4.	Original Application No. 05/2018(CZ)	Irfan Khan Vs. State of Madhya Pradesh & Ors.	Mr. Sambhav Sogani, Adv.	<u>12-02-2019</u>
<b>FOR COMPLETION OF PLEADING</b>				
5.	Original Application No. 129/2017(CZ)(THC) <b>(W.P.No.12122/16)</b>	Sanjay Yadav Vs State of MP & Ors.	Mr. Vipin Yadav, Adv. for Petitioner	<u>12-02-2019</u>
6.	Original Application No. 125/2016(CZ)	Medha Patkar Vs. State of Madhya Pradesh & 3 Ors.	Ms. Medha Patkar, applicant in person Mr. Vivek Petwa, Adv. Mr. Sachin K. Verma, Adv.	<u>12-02-2019</u>
7.	Original Application No. 18/2017(CZ) <b>(M.A.No.07/18)</b>	CH Institute of Management and Commerce & Anr. Vs State of M.P. & 9 Ors.	Ms. Zubia Sajid, Adv. Mr. Deepesh Joshi, Adv.	<u>12-02-2019</u>
8.	Original Application No. 68/2017(CZ)	Smt. Kaviteshwari Devi Vs State of M.P. & 4 Ors.	Mr. Ayush Dev Bajpai, Adv.	<u>12-02-2019</u>
<b>FOR COMPLIANCE</b>				
9.	Original Application No. 59/2017(CZ)	Mahendra Pratap Singh Vs M/s Birla Corporation Ltd. & 3 Ors.	Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, Adv.	<u>12-02-2019</u>

**PART - II**

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR ADMISSION</b>				
10.	Original Application No. 15/2018(CZ)	Aditi Samaj Sewi Sanstha Vs State of Chhattisgarh & 2 Ors.	Mr. Anurag Maheshwari, Adv.	<u>13-02-2019</u>

11.	Appeal No. 01/2018(CZ) <b>(M.A.No.14/18)</b>	Ajendra Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	<b><u>13-02-2019</u></b>
<b>AFTER NOTICE</b>				
12.	Original Application No. 19/2018(CZ)	Villagers of Village Shahpur Vs Shri Sayeem Ali & 2 Ors.	Mr. Rohit Sharma, Adv.	<b><u>13-02-2019</u></b>
<b>FOR COMPLETION OF PLEADING</b>				
13.	Original Application No. 26/2017(CZ)	Mool Singh Vs Union of India & 5 Ors.	Mr. Anurag Maheshwari, Adv. Mr. Rohit Sharma, Adv. Mr. Varun Raj Nair, Adv. Mr. Dharamvir Sharma, Adv. Mr. Sandeep Singh, Adv.	<b><u>13-02-2019</u></b>
14.	Original Application No. 104/2017(CZ) <b>(M.A.No.464/17)</b>	Rajendra Kori & Anr. Vs Yashwant Agarwal & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. J.S.Parmar, Adv. Mr. Uday Raj S. Parmar, Adv.	<b><u>13-02-2019</u></b>
15.	Original Application No. 88/2017(CZ)	Tribunal at its Own Motion Vs State of Rajasthan & Ors.	Ms. Parul Bhadoria, Adv. Mr. Sandeep Singh, Adv.	<b><u>13-02-2019</u></b>

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 14-01-2019 shall be adjourned to 12-02-2019 & 13-02-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)